

## GOVERNMENT OF ODISHA HEALTH & FAMILY WELFARE DEPARTMENT

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File No. HFW-MSI-ESTT-0086-2023 468 /H. Dated 06 - 01 - 2024

From

Shalini Pandit, IAS Commissioner-cum-Secretary to Government

To

All CDM & PHOs

Sub:- Regarding sanction of study leave and drawal of salary of Medical Officers of OMHS cadre during the period of study leave.

Sir,

In inviting reference to the captioned subject, I am to say that:

- 1. As contained in Letter No. 13159, dated 13.06.2022 at Point No. 3, it is further clarified that salary of Medical Officers under OMHS cadre pursuing PG or Superspecialisation will be drawn by the relieving authority on receipt of absentee statement from the institutions where Medical Officer is currently pursuing PG/Superspecialisation every month without waiting for sanction of study leave.
- All CDM & PHOs to keep undertaking as regards drawal of salary and affidavit as contained in Letter No. 25527, dated 18.10.2023 before release of salary. The said point is reiterated below:

The regular in-service doctors have to submit an undertaking in shape of an affidavit to the concerned CDM & PHO regarding:

- (i) Whether to receive salary or to receive stipend from the institution where they are pursuing PG/Superspecialisation study in lieu of salary of OMHS cadre.
- (ii) In case of discontinuance of the PG/Superspecialisation study the doctor concerned has to refund the entire salary received for the study leave period.
- Thus it is the responsibility of all CDM & PHOs to ensure that the salary of Medical Officer pursuing PG/Superspecialisation is released every month in time by the concerned MO, I/c.
- 4. It is to mention here that, the Medical Officers who were pursuing PG/Superspecialisation on the date of notification of Finance Department Office Memorandum No. 10235, dated 31.03.2023 are eligible for drawal of salary for the remaining period of their PG/Superspecialisation from 01.04.2023.

- 5. The newly recruited Medical Officers those who were already enrolled in PG/Superspecialisation prior to their joining in OMHS cadre, are hereby instructed to submit requisite information to the respective CDM & PHOs / MO, I/c for creation of their HRMS ID and NPS ID for drawal of their salary in time.
- CDM & PHOs / MO, I/c to intimate the above mentioned Medical Officers in writing during their joining the list of documents to be submitted by them for creation of HRMS ID and NPS ID.

The aforesaid guidelines must be followed meticulously.

Yours faithfully,

Commissioner-cum-Secretary to Government

Memo No. 469 /H., Dated 06-01-2024

Copy forwarded to the DHS, Odisha, Bhubaneswar for information and necessary action.

Additional Secretary to Government